

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No.4153/2002

SHARAD SUBRAMANYAN  
(s)

Appellant

VERSUS

SOUMI MAZUMDAR & ORS.

Respondent(s)

Date: 28/04/2006 The matter was called on for Judgment today.

For Appellant (s)

Mr. K.V. Mohan, Adv.

For Respondent(s) Mr. Goodwill Indeevar, Adv.

Mr. K.R. Nambiar, adv.

Mr. Arup Banerjee, Adv.

Mr. Braj Kishore Mishra, adv.

ench Hon'ble Mr. Justice B.N. Srikrishna pronounced the judgment of the B

r comprising Hon'ble Mr. Justice B.N. Srikrishna and Hon'ble Mr. Justice Lokeshwa

Singh Panta.

The Appeal is dismissed in terms of the signed Judgment. No costs.

Application for directions is dismissed with liberty

to move the High Court.

(K.K. Chawla)

(Radha R

. Bhatia)

Court Master

Co

urt Master

(Signed non-reportable judgment is placed on the file)